

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA

UNSTARRED QUESTION NO. 4948

TO BE ANSWERED ON FRIDAY, DECEMBER 16, 2016

AGRAHAYANA 25, 1938 (SAKA)

Investment in Public Sector Enterprises

4948. DR. KAMBHAMPATI HARIBABU:

SHRI RAJAN VICHARE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Department of Investment and Public Asset Management (DIPAM) has come up with new policy for management of Government investment in Public Sector Enterprises;
- (b) if so, the details thereof;
- (c) whether the disinvestment of PSUs are facing bottlenecks in the form of trade union pressures etc. causing delay in the disinvestment thereby affecting targets fixed for disinvestment; and
- (d) if so, the details thereof and steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) : In the light of announcement made by the Hon'ble Finance Minister in his Budget Speech 2016-17, guidelines on "Capital Restructuring of CPSEs" have been issued by the Government on 27th May, 2016. These guidelines supersede all previously issued guidelines by various Ministries/Departments from time to time and comprehensively deal with the inter-related issues on payment of dividend, buy back of shares, issue of bonus shares and splitting of shares. The focus of these guidelines is on optimum utilization of funds by CPSEs/Government to spur economic growth. Details of these guidelines are available on this Department's website at www.dipam.gov.in.

(c) & (d): No, Sir. However, representations received from various workers' unions /officers' associations on disinvestment and privatization/strategic sale of public sector undertakings have been examined and disposed off as per the extant disinvestment policy of the Government.
